# 2011 HIGH COURT, APPELLATE SIDE, CALCUTTA NOTIFICATION

# No. 5776A

# Dated, the 9th December, 2011

The following W.B.J.S. Officers in the Cadre of Civil Judge (Senior Division)/ C.J.M./ A.C.J.M., including the remaining (48) Forty-eight Officers from amongst the (72) Seventy-two Officers appointed – on - promotion in the year 2010 and (24) Twenty-four from amongst the (55) Fifty-five Officers appointed – on - promotion in the year 2011 in the same cadre, now posted as mentioned with each of their names, in the appropriate column, are hereby posted on transfer /on promotion in their respective new place of posting as mentioned against each of their names in the appropriate column of the schedule below:-

# SCHEDULE

SL. NO.	NAME OF THE OFFICERS WITH PRESENT PLACE OF POSTING	NEW PLACE OF POSTING ON TRANSFER / ON PROMOTION
1.	Sri Saugata Roy Chowdhury, Civil Judge (Jr. Divn), 1st Court, Contai, Purba Medinipur.	Civil Judge (Sr. Divn.), Rampurhat, Birbhum vice vacant.
2.	Sri Srikumar Goswami, Civil Judge (Sr. Divn), 2 <sup>nd</sup> Court, Chinsurah, Hooghly.	Registrar, (Civil Judge-Sr. Divn.), Alipore, 24- Parganas (South) vice vacant.
3.	Sri Prasanta Mukhopadhyay, Judicial Magistrate, 2 <sup>nd</sup> Court, Howrah.	Registrar (Civil Judge -(Sr. Divn.), Howrah. Vice vacant.
4.	Sri Nirupam Kar, Civil Judge (Jr. divn.)1st Court Diamond Harbour, 24-Parganas, South.	Civil Judge (Sr. Divn.) Diamond Harbour, 24- Parganas, South vice vacant.
5.	Sri Ramendra Nath Makhal, Civil Judge (Jr. Divn.) Jalpaiguri.	Civil Judge (Sr. Divn.) Tamluk, Purba Medinipur vice vacant.
6.	Sri Satya Arnab Ghosal, Metropolitan Magistrate, 3rd Court, Calcutta.	Registrar (Civil Judge-Sr. Divn.) Barasat, 24- Parganas (North) vice vacant.
7.	Sri Pradip Kumar Gangopadhyay, Civil Judge (Jr. Divn.) 1 <sup>st</sup> Court, Lalbag, Murshidabad.	Civil Judge (Sr. Divn.) 2 <sup>nd</sup> Addl. Court, Berhampore, Murshidabad vice vacant.
8.	Sri Sujit Kumar Jha, Metropolitan Magistrate, 13 <sup>th</sup> Court, Calcutta.	Civil Judge (Sr. Divn.) 1st Court Paschimm Medinipur vice vacant.
9.	Sri Bishnu Baran Mondal, Civil Judge (Jr. Divn.) cum Judicial Magistrate, Mekhligunj, Cooch Behar.	Judge, 6 <sup>th</sup> Court, Presidency Small Causes Court, Calcutta vice vacant.
10	Sri Deepto Ghosh, Judicial Magistrate, 2 <sup>nd</sup> Court, Alipurduar, Jalpaiguri.	Civil Judge (Sr. Divn.) Malda vice vacant.
11	Smt. Arpita Ghosh, Judicial Magistrate, 4 <sup>th</sup> Court, Purulia.	Civil Judge (Sr. divn.) addl. Court, Purulia vice vacant.
12	Sri Tikendra Narayan Prdhan, Civil Judge (Jr. Divn.) Addl. Court, Sealdah, 24- Parganas South.	Judge, 2 <sup>nd</sup> Court, Presidency Small Causes Court, Kolkata. Vice vacant.
13	Sri Saugata Chakraborty, Civil Judge (Jr. Divn.) 1st Court, Baruipur, 24- Parganas	Civil Judge (Sr. Divn.) 7 <sup>th</sup> Court, Alipur, 24- Parganas (South) vice

	(South).	vacant.
14	Sri Suresh Singh, Registrar –cum- Metropolitan Magistrate, 7 <sup>th</sup> Court, Calcutta.	Civil Judge (Sr. Divn.) 1st Court, Bankura vice vacant.
15	Sri Soumendra Nath Roy, Civil Judge (Sr. Divn.) Bongaon , 24- Parganas (North).	Civil Judge (Sr. Divn.) Bongaon, 24 Parganas (North) vice vacant.
16	Sri Sarad Kumar Chettri, Judicial Magistrate, 3rd Court, Alipurduar, Jalpaiguri.	Civil Judge (Sr. Divn.) Katwa, Burdwan vice vacant.
17	Sri Anirban Chowdhury, Metropolitan Magistrate, 16 <sup>th</sup> Court, Calcutta.	Registrar (Civil Judge (Sr. Divn.), City Civil Court, Calcutta.
18.	Sri Ajayendra Nath Bhattacharya, Judicial Magistrate, Kandi, Murshidabad.	Civil Judge (Sr. Divn.) Kandi, Murshidabad vice vacant.
19.	Sri Debabrata Kundu, Metropolitan Magistrate, 9th Court, Calcutta.	Civil Judge (Sr. Divn.) Darjeeling Sadar vice vacant.
20.	Sri Rajesh Guha Ray, Judicial Magistrate, Amta, Howrah.	Civil Judge (Sr. Divn.) Uluberia, Howrah. Vice vacant.
21.	Sri Manoj Kumar Prasad, Civil Judge (Jr. Divn.) 2 <sup>nd</sup> Addl. Court, Alipore, 24-Parganas (South).	Civil Judge (Sr. Divn.) 10 <sup>th</sup> Court, Alipore, 24-Parganas (South) vice vacant.
22	Smt. Surpana Bandapadhyay(Nee Ghosh) Civil Judge (Jr. Divn.) 1 <sup>st</sup> Addl. Court, Diamond Harbour, 24-Parganas (South).	Civil Judge (Sr. Divn.) Asansol, Burdwan vice vacant.
23.	Sri Asim Kumar Debnath, Civil Judge (Jr. Divn.) 2 <sup>nd</sup> Court, Serampore, Hooghly.	Civil Judge (Sr. Divn.) 1st Court, Purulia. vice vacant.
24.	Smt. Moumita Bhattacharya, Metropolitan Magistrate, 10 <sup>th</sup> Court, Calcutta.	Civil Judge (Sr. Divn.) 2 <sup>nd</sup> court, Howrah. vice vacant.
25.	Sri Guru Das Biswas, 11 <sup>th</sup> Court, Metropolitan Magistrate, Calcutta.	Civil Judge (Sr. Divn.) 3 <sup>rd</sup> Court, Paschim Medinipur vice vacant.
26.	Sri Ananta Kumar Singha Mahapatra, Civil Judge (Jr. Divn.)Dantan, Paschim Medinipur.	Civil Judge (Sr. divn.), 2 <sup>nd</sup> Court, Paschim Medinipur vice vacant.
27.	Sri Subhendu Saha, Civil Judge (Jr. Divn.) 1 <sup>st</sup> Court, Alipore, 24 Parganas (South).	Civil Judge (Sr. Divn.) 1st Addl. Court, Burdwan since vacant.
28.	Smt. Soma Chakraborty, Judicial Magistrate, Addl. Court, Arambagh, Hooghly.	Civil Judge (Sr. Divn.) Arambagh, Hooghly vice vacant.
29.	Sri Madan Mohan Mishra, Metropolitan Magistrate, 6 <sup>th</sup> Court, Calcutta.	Civil Judge (Sr. Divn.) Dinhata, Cooch Behar vice vacant.
30.	Sri Sumit Adhikari, Judicial Magistrate, 1st Court, Barrackpore, 24 Parganas (North)	Civil Judge (Sr. divn.) 2 <sup>nd</sup> Court, contai Purba Medinipur vice vacant.
31.	Prasun Ghosh, Judicial Magistrate, 10 <sup>th</sup> Court, Alipure, 24-Parganas (South).	Civil Judge (Sr. divn.) 6th Court, Alipore, 24-Parganas (South) vice vacant.
32.	Sri Bibekananda Sur, Judicial Magistrate, 9 <sup>th</sup> Couirt, Alipore, 24-Parganas (South).	Civil Judge (Sr. Divn.) 1 <sup>st</sup> Court, Berhampore Murshidabad vice

		vacant.
33.	Smt. Nilanjana Chatterjee, Metropolitan Magistrate, 12 <sup>th</sup> Court, Calcutta.	Civil Judge (Sr. Divn.) 2 <sup>nd</sup> Court, Alipore 24-Parganas (South) vice vacant.
34.	Sri Sadhan Mondal, Judicial Magistrate, 2 <sup>nd</sup> Court, Hooghly.	Civil Judge (Sr. Divn.) Addl. Court, Hooghly, vice vacant.
35.	Sri Prakash Barman, Judicial Magistrate, Dantan, Paschim Medinipur.	Registrar (Civil Judge (Sr.Divn.) Paschim Medinipur vice vacant.
36.	Smt. Rina Sawoo, Judicial Magistrate, 2 <sup>nd</sup> Court, Jalpaituri.	Civil Judge (Sr. Divn.) 1 <sup>st</sup> Court, Contai, Purba Medinipur vice Sri Deb Kumar Sukul since transferred.
37.	Sri Priyajit Chatterjee, Civil Judge (Jr. Divn.)Tehatta, Nadia.	Civil Judge (Sr. Divn.) Jhargram, Paschim Medinipur vice Sri Kallal Kr. Das since transferred.
38.	Sri Hiranmoy Sanyal, Judicial Magistrate, 3 <sup>rd</sup> Court, Serampore, Hooghly.	Civil Judge (Sr. Divn.) 1st Hooghly vice Sri Dinanath Prasad since transferred.
39.	Sri Sandip Chakraborti, Metropolitan Magistrate, 5 <sup>th</sup> Court, Calcutta.	Civil Judge (Sr. Divn.) Bishnupur Bankura vice Sri Chiranjib Bhattacharya since transferred.
40.	Karim-Ur Reza, Metropolitan Magistrate, 14 <sup>th</sup> Court, Calcutta.	Registrar (Civil Judge- Sr Divn.) Civil Court, Burdwan. Vice Sri Bikas Banik since transferred.
41.	Sri Surajit Seal, Municipal Magistrate, 2 <sup>nd</sup> Court, Calcutta.	Civil Judge (Sr. Divn.) Alipurduar, Jalpaiguri vice Sri Rabi Ranjan Chakraborty since transferred.
42.	Sri Sisir Kumar Meyur, Civil Judge (Jr. Divn.) cum Judicial Magistrate, Garbeta, Paschim Medinipur.	Civil Judge (Sr. Divn.) Islampore, Uttar Dinajpur vice Sri Anjan Kumar Sengupta since transferred.
43.	Smt. Mandakranta Saha, Civil Judge (Jr. Divn.) 2 <sup>nd</sup> Court, Krishnagar, Nadia.	Civil Judge (Sr. Divn.) 2 <sup>nd</sup> Court, Krishnagar, Nadia vice Sri Amitava Mondal since resigned.
44.	Sri Debanjan Ghosh, Metropolitan Magistrate, 8 <sup>th</sup> Court, Calcutta.	Civil Judge (Sr. Divn.) 1 <sup>st</sup> Court, Krishnagar, Nadia vice Sri Arjun Mukherjee since transferred.
45.	Smt. Ratna Biswas, Civil Judge (Jr. Divn.) Addl. Court, Lalbag , Murshidabad	Civil Judge (Sr. Divn.) Ranaghat, Nadia vice Sri Binay Kumar Prasad since transferred.
46.	2 <sup>nd</sup> Court, Malda.	Civil Judge (Sr. Divn.) 2 <sup>nd</sup> Court, Barasat, 24-Parganas (North) vice Sri Amit Chakraborty since promoted to A.D.J.(R) and transferred.
47.	Sri Sandip Karmakar, Judicial Magistrate, 8 <sup>th</sup> Court, Alipore, 24- parganas (South)	Civil Judge, (Sr. Divn.) 3rd Court, Alipore, 24-Parganas (South) vice Sri Dulal Chandra Kar since promoted to A.D.J.(R) and transferred.
48.	Smt. Arundhati Bhattacharya (Nee Chakraborty) Civil Judge(Jr. Divn.) 1st Court,	Civil Judge (Sr. Divn.) Kalna, Burdwan vice Yasmin Ahamed

	Durgapur, Burdwan.	since transferred.
49.	Sri Kamal Sarkar, Civil Judge (Jr. Divn.) 2 <sup>nd</sup> Court, Alipore, 24-Parganas (South).	Civil Judge (Sr. Divn.) 2 <sup>nd</sup> Court, Chinsurah, Hooghly vice Sri Srikumar Goswami since transferred.
50.	Sri Biswajyoti Chatterjee, Civil Judge (Jr. Divn.) 7 <sup>th</sup> Court, Howrah.	Civil Judge (Sr. Divn.) 3 <sup>rd</sup> Court, Howrah vice Sri Sambhu Sarkar since transferred

# Sd/- Subal Baidya Registrar (Judicial Service)

Separate Notification for posting of other Officers follows.

# Memo No. 5777 A.

Forwarded to the Superintendent, Government Printing, West Bengal for early insertion in the Calcutta Gazette.

High Court, Civil

By order of the High Court

The 9th December, 2011.

Sd/-First Assistant Registrar.

## Memo No. 5778-5799 A.

Copy with copy of the above endorsement forwarded to all the District Judges of West Bengal including Andaman & Nicobar Islands, Chief Judge, City Civil Court, Calcutta, City Sessions Court, Calcutta and Presidency Small Causes Court, Calcutta for information with the intimation that the appointment of the aforesaid Officers is in the interest of the public service.

He /she is requested to direct the concerned Officer/Officers under his/her control to join the new place of posting on transfer/on promotion immediately delivering charge of the Court and office to such an officer/officers as may be nominated by him or her with further intimation that mere submission of representation will not be construed to be the reason or ground for not joining to the new place of posting.

The District Judge/Chief Judge concerned is requested to send compliance report in terms of the sprit and words of this notification, to this Court. forthwith .

High Court, Civil

By order of the High Court,

Sd/-First Assistant Registrar.

The 9th December, 2011